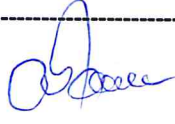



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/16 IN CP 04/16	-	Hearing	397/398	P. Obul Reddy Vs. Rayan Steel P. Ltd. & 17 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	M/s. Ramana 98450 23733	For Respondents	
	Rajeshwar Reddy 9663589550	For Petitioners	

ORDER

Counsel for petitioner is absent . Son of petitioner is present in person. He is of the petitioner. Counsel for respondent is also represent. He reported objections are sent to the counsel for petitioner by post and he would file the objections in the registry for rejoinder if any. List it on 26/09/2017.


MEMBER(J)


MEMBER(T)